

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following six Additional Judges of the Allahabad High Court, as Permanent Judges of that High Court:

1. Mr. Justice Mahboob Ali
2. Mr. Justice Rang Nath Pandey
3. Mr. Justice Aniruddha Singh
4. Mr. Justice Dinesh Kumar Singh-I
5. Mr. Justice Ifaqat Ali Khan, and
6. Mr. Justice Umesh Chandra Tripathi

The Collegium of the Allahabad High Court vide Minutes dated 20th March, 2018 has unanimously recommended the above-named Additional Judges for appointment as Permanent Judges of that High Court.

The above recommendation has the concurrence of the State of Uttar Pradesh.

In order to ascertain suitability of the above-named recommendees for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Allahabad High Court. Copies of letters of their opinion received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report of the two-Judge Committee is placed below.

We have also taken note of certain complaints received in the office of Chief Justice of India making allegations against some of the above-named recommendees. We have examined the complaints and do not find any *prima facie* substance in these complaints, which deserve to be ignored.

Taking into consideration the material on record, the Collegium finds Mr. Justices (1) Mahboob Ali, (2) Rang Nath Pandey, (3) Aniruddha Singh, (4) Dinesh Kumar Singh-I, (5) Ifaqt Ali Khan, and (6) Umesh Chandra Tripathi, Additional Judges, suitable for being appointed as Permanent Judges.

In view of the above, the Collegium resolves to recommend that Mr. Justices (1) Mahboob Ali, (2) Rang Nath Pandey, (3) Aniruddha Singh, (4) Dinesh Kumar Singh-I, (5) Ifaqt Ali Khan, and (6) Umesh Chandra Tripathi, Additional Judges, be appointed as Permanent Judges of the Allahabad High Court against the existing vacancies.

(Dipak Misra), C.J.I.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

August 08, 2018.

